

down despite fall in the prices of the above items;

(c) whether Government propose to fix remunerative prices for mustard and black-mustard for the benefit of farmers; and

(d) if so, when and in what manner?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) and (b) During the year 1988-89, the wholesale prices of rapeseed/mustard and mustard oil have come down from abnormally high levels that prevailed in 1987-88, on account of substantial increase in production.

(c) and (d). The minimum support price of rapeseed/mustard of fair average quality for the 1988-89 crop year has been fixed at Rs. 460/- per quintal.

**Employment to one Member of each Family under Jawaharlal Nehru Rozgar Yojana**

7295. SHRI VIRDHI CHANDER JAIN:  
SHRI HARISH RAWAT:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have decided to give gainful employment to one member of each poor family by 1989-90 under the Jawaharlal Nehru Rozgar Yojana;

(b) if so, the details thereof;

(c) whether his Ministry has received representations for increasing the number of districts to be selected under the said scheme;

(d) the criteria fixed by Government in this regard;

(e) whether Government have invited suggestions from State Governments to select districts on the basis of the above criteria;

(f) if so, the names of the districts suggested for selection; and

(g) whether Government propose to give priority to the most drought affected areas in the country viz. Barmer, Jaiseimer and Jodhpur for selected under this scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) to (g). The details are being worked out and will be laid on the Table of the House.

[English]

**Overdues of Beneficiaries under IRDP**

7296. SHRI GAḌADHAR SAHA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of overdues cases under the Integrated Rural Development Programme, State-wise and Union Territory-wise;

(b) the adverse impact on the beneficiaries under the programme; and

(c) the steps taken to overcome the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) According to the Concurrent Evaluation